

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1641

ANSWERED ON:02.12.2005

. IRREGULARITIES IN NFFWP

Adhalrao Patil Shri Shivaji

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Federation of Indian Chambers of Commerce and Industry (FICCI) has expressed concern at the recent report of corruption in the implementation of the National Food for Work Programme (NFFWP);

(b) if so, the details thereof;

(c) whether the FICCI has also suggested measures for strengthening the National Rural Employment Guarantee Scheme (NREGS) including tightening of the delivery system and provisions for transparency and accountability;

(d) if so, the details thereof; and

(e) the steps taken by the Union Government in this regard so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (c) : The Ministry is not aware of any such report nor Federation of Indian Chambers of Commerce and Industry (FICCI) has submitted to the Ministry any suggestions or measures for strengthening the implementation of National Rural Employment Guarantee Act.

(d) & (e): Do not arise.